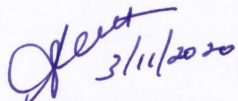


**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL  
DISTRICT, BENGALURU**

**CAUSE LIST DATED: 04.11.2020**

<b>1ST SESSION AT 11 A.M</b>	<b>2ND SESSION AT 2.45 P.M</b>
<b>ARGUMENTS</b>	<b>ARGUMENTS</b>
1. O.S. 1146/2004	O.S. 1400/2012
2. O.S. 524/2007	O.S. 1210/2013
3. O.S. 392/2009	O.S. 848/2014
4. O.S. 784/2009	O.S. 1178/2014
5. O.S. 92/2010	O.S. 1166/2014
6. O.S. 884/2010	O.S. 444/2015
7. O.S. 1370/2011 C/W 232/12	<b>HEARING</b>
<b>HEARING</b>	O.S. 50/2019
8. O.S. 1058/2012	O.S. 890/2019
9. O.S. 888/2014	O.S. 1370/2014
10. O.S. 834/2017	O.S. 888/2017
<b>EVIDENCE</b>	O.S. 460/2020 C/W MISC. 44/2020
11. O.S. 1104/2008	O.S. 952/2020
12. O.S. 388/2018	EX. 3/2011
13. O.S. 394/2018	O.S. 1021/2017
14. O.S. 420/2018	O.S. 791/2020
15. O.S. 426/2018	

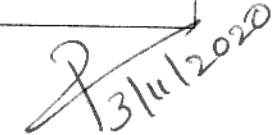
  
3/11/2020  
I Additional Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

**NOTE :** All advocates are requested to strictly follow SOP dated:  
28.09.2020 issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE,  
BENGALURU RURAL DISTRICT, BENGALURU**

**CAUSE LIST DATED: 04.11.2020**

<b>1ST SESSION AT 11.00 AM TO 2.00 PM</b>	<b>2ND SESSION AT 2.45 PM TO 5.45 PM</b>
<b>ARGUMENTS</b>	<b>HEARING</b>
1) O.S. 882/2009	16) O.S. 684/2009
2) O.S. 528/2012	17) O.S. 988/2011
3) O.S. 1570/2012	18) O.S. 1118/2016
4) MISC. 56/2013	19) O.S. 512/2017
5) O.S. 1328/2013	20) O.S. 744/2018
6) O.S. 1556/2013	21) O.S. 1368/2018
7) O.S. 1022/2015	22) O.S. 1380/2018
8) O.S. 1476/2015	23) O.S. 1500/2018
9) O.S. 810/2017	24) O.S. 136/2019
10) O.S. 672/2018	25) O.S. 144/2019
<b>EVIDENCE</b>	26) O.S. 1222/2019
11) O.S. 1524/2014	27) O.S. 1338/2019
12) O.S. 1680/2014	28) O.S. 704/2020
13) O.S. 26/2015	29) O.S. 820/2020
14) O.S. 322/2015	30) O.S. 884/2020
15) O.S. 748/2015	

  
IInd Addl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

**NOTE:** All advocates are requested to strictly follow SOP dated 27.08.2020 issued by Hon'ble High Court of Karnataka.

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 04-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
		<b><u>12.00- 1.00 PM</u></b>		
1	O.S. 1345/2013 (EVIDENCE.) IA/1/2013		NAGARAJA <b>Vs</b> S.P. PRASAD	M.Y. NAGARAJ AND SREENIVASA MURTHY
		<b><u>3.00- 4.00 PM</u></b>		
2	O.S. 461/2013 (EVIDENCE.) IA/1/2013 IA/2/2013		SAGAIRAJU <b>Vs</b> PREMAKUMARI	R.MANJUNATHA
3	O.S. 1333/2015 (EVIDENCE.) IA/1/2015		R SATHYANARAYAN RAO <b>Vs</b> J SUMA	M S DEVARAJ
4	O.S. 319/2009 (HEARING)		HEMALATHA. K. V. <b>Vs</b> Y. N. PADMANABHA REDDY	N. NAGARAJA and ANOTHER
5	O.S. 965/2012 (HEARING) IA/1/2012		CHANDRAMMA <b>Vs</b> NARAYANA @NARAYANASWAMY	N. R. RAGHAVENDRA
6	O.S. 1131/2012 (HEARING) IA/1/2012 IA/2/2012		DODDANNA <b>Vs</b> THE SECRETARY TO GOVERNMENT OF KARNATAKA	H. NAGARAJA
7	O.S. 1068/2013 (HEARING) IA/1/2013		KRISHNACHARI B. <b>Vs</b> PRAKASHACHARI	JANARDHANA.G
8	O.S. 59/2014 (HEARING) IA/1/2014		SHAKUNTHALAMMA.S.R <b>Vs</b> RAMANNA	K.R. ANANTHA MURTHY
9	O.S. 227/2014 (HEARING) IA/1/2014		S.R. SURESH <b>Vs</b> S.E. RAMESH	S.VEMA REDDY AND ASSOCIATES
10	O.S. 1083/2014 (HEARING) IA/1/2014		PUSHPA <b>Vs</b> B. N. CHANNABASAPPA	S.JAYA PRAKASH NARAYAN
11	O.S. 1185/2014 (HEARING) IA/1/2014 IA/2/2014 IA/3/2014		V. A. NAVEEN <b>Vs</b> M. G. RAJAKUMAR	A. CHANDRACHUD
12	O.S. 1661/2014 (HEARING) IA/1/2014		P SUMA <b>Vs</b> LAKSHMI	T H NARAYAN
13	O.S. 63/2015 (HEARING) IA/1/2015 IA/2/2015		C.N.KRISHNAMURTHY <b>Vs</b> HARISH	K.V.S

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 04-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
14	O.S. 1085/2015 (HEARING) IA/1/2015		THULASI.P <b>Vs</b> LOKESH REDDY	J.ISAAC
15	O.S. 1479/2016 (HEARING) IA/1/2016		Smt. Sathi Unnikrishnan <b>Vs</b> Elizabeth	VS
16	O.S. 945/2020 (HEARING) IA/1/2020		M MAHADEVIAH <b>Vs</b> KRISHNAVENI	C SRINIVAS
17	O.S. 229/2014 (ISSUES.) IA/1/2014		JANAKAMMA <b>Vs</b> LAKSHMAMMA	M.RUDRESH
18	O.S. 823/2020 (AMENDMENT) IA/1/2020		C KRISHNAPPA <b>Vs</b> A M SRINIVASA	LAKSHMI S B.
19	O.S. 283/2013 (EVIDENCE.) IA/1/2013		NARAYANASWAMY <b>Vs</b> SARASWATHAMMA	C.N.KRISHNA REDDY
20	O.S. 698/2013 (EVIDENCE.) IA/1/2013		D. AMARNATH <b>Vs</b> JAYAMMA	B.K. NARENDRABABU
21	O.S. 765/2013 (EVIDENCE.) IA/1/2013		C. BALAKRISHNA <b>Vs</b> MUNIKRISHNAPPA	V.NAVEEN KUMAR
22	O.S. 1161/2015 (EVIDENCE.) IA/1/2015		M.JAYARAM <b>Vs</b> EERA THIPPAIAH	SHANKARACHAR. S
23	O.S. 1541/2015 (EVIDENCE.) IA/1/2015		MURALIDHARA <b>Vs</b> MAHALAKSHMI	ABIJITH M M
24	O.S. 101/2016 (EVIDENCE.) IA/1/2016		H.CHANNAHANUMIAH <b>Vs</b> LINGARAJU	ANAND V
25	O.S. 163/2016 (EVIDENCE.) IA/1/2016		N.MALLESH <b>Vs</b> N.MURALI	VIKHAR AHMED B
26	O.S. 561/2018 (EVIDENCE.) IA/1/2018		VIKAS CHATURVEDI <b>Vs</b> S. BHASKAR	S.D VIJAYA LAKSHMI
27	O.S. 15/2007 (ARGUMENTS) IA/1/2007		T. A. PUTTANNA <b>Vs</b> CHIKKANNA	M. V. CHANDRSHEKHARA REDDY
28	O.S. 2307/2007 (ARGUMENTS) IA/1/2007		B. R. SEETHA RAMAIAH <b>Vs</b> K. R. GURUNATHAIAH	K. VARADARAJAN
29	O.S. 1313/2011 (ARGUMENTS) IA/1/2011		JAYARAMAPPA <b>Vs</b> THE STATE OF KARNATAKA	T. SESHAGIRI RAO

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 04-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
30	O.S. 183/2012 (ARGUMENTS)		GAYATHRI DEVI <b>Vs</b> MUNIVENKATAPPA	SHREEKANTHA K.S
31	O.S. 513/2012 (ARGUMENTS) IA/1/2012		M. JAYARAM <b>Vs</b> GOWRAMMA	V. VISWANATH
32	O.S. 755/2012 (ARGUMENTS) IA/1/2012		LAKSHMAMMA <b>Vs</b> V. LAKSHMAMMA	M.D.BASAVANNA
33	O.S. 1201/2015 (ARGUMENTS) IA/1/2015		SHOUKATH ALI <b>Vs</b> NANJAMMA	BASAVARAJU BELAVANGALA
34	O.S. 1457/2019 (ARGUMENTS) IA/1/2019		BALIVADA SRINIVAS <b>Vs</b> SHIVANNA.A	M.MOHAN KUMAR AND ASSOCIATES
35	O.S. 959/2020 (ORDERS.) IA/1/2020		SHIMSADA BEGUM <b>Vs</b> UMRA DEVELOPERS REP BY BABU ALIAS YUSUF SHARIF	K VENKATESH
36	O.S. 963/2020 (ORDERS.) IA/1/2020 IA/2/2020		K MALINI REP BY HER GPA HOLDER RAVI SHANKAR <b>Vs</b> JAYAMMA	RAVIKUMARA B R
37	O.S. 745/2020 (OBJECTIONS) IA/1/2020 IA/2/2020		ROSE MERI <b>Vs</b> PATRICK	THYAGARAJA S
<b>Cases listed below are adjourned due to Covid 19</b>				
38	O.S. 1539/2018 (HEARING) IA/1/2018 IA/2/2018	<b>06-11-2020</b> <b>(4.00- 5.00 PM)</b>	A.A. DAKSHINAMURTHY <b>Vs</b> SYED JAFFAR	A CHANDRACHUD
39	O.S. 629/2019 (HEARING) IA/1/2019	<b>06-11-2020</b> <b>(4.00- 5.00 PM)</b>	SRINIVASA MURTHY <b>Vs</b> M. LAKSHAMAN	A. HANUMANTHAPPA
40	O.S. 325/2019 (HEARING) IA/1/2019 IA/2/2019 IA/3/2019	<b>06-11-2020</b>	PRABHAVATHI <b>Vs</b> LAKSHMI MAHILA SAHAKARA BANK NIYAMITHA REP BY ITS MANAGER	K A RAMESHA BABU
41	O.S. 405/2019 (HEARING) IA/1/2019	<b>06-11-2020</b>	AJAZ PASHA <b>Vs</b> JAIBHUNNISSA ALIAS BABY	C.B. ABDUL SAB
42	O.S. 1061/2019 (HEARING) IA/1/2019	<b>06-11-2020</b>	JAYAMMA <b>Vs</b> K.R GOVINDARAJU	V.N AGADI

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 04-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
43	O.S. 33/2020 (HEARING) IA/1/2020	<b>06-11-2020</b>	S. BHARGAVI <b>Vs</b> KANTHAMMA	N.K MUNIRAJU
44	O.S. 1629/2014 (EVIDENCE.) IA/1/2014	<b>09-11-2020</b>	LEELAVATHI <b>Vs</b> NARAYANAMMA	R MANJESHWAR
45	O.S. 197/2014 (STEPS) IA/1/2014 IA/2/2014	<b>10-12-2020</b>	NAGAMMA <b>Vs</b> KENCHAPPA	H.M.MUKUNDA AND OTHERS
46	O.S. 637/2017 (STEPS) IA/1/2017	<b>10-12-2020</b>	MUNESHWARA SWAMY TEMPLE TRUST REP MANJUNATH A S AND RAMESH P <b>Vs</b> HANUMANTHE GOWDA A	DCTR
47	O.S. 1129/2017 (STEPS) IA/1/2017	<b>10-12-2020</b>	V VENKATESH <b>Vs</b> CHIKKANNA	AGB
48	O.S. 803/2011 (SUMMONS) IA/1/2011 IA/2/2011	<b>10-12-2020</b>	HANUMAPPA <b>Vs</b> LAKSHMAMMA	A. MOHAN RAM
49	O.S. 1171/2012 (SUMMONS) IA/1/2012	<b>10-12-2020</b>	GOWRAMMA <b>Vs</b> PILLAMMA	C. RAJANNA
50	O.S. 1161/2013 (SUMMONS) IA/1/2013 IA/2/2013	<b>10-12-2020</b>	CHOWRAPPA <b>Vs</b> MUTHAPPA	40 YRS,
51	O.S. 1225/2017 (SUMMONS) IA/1/2017	<b>10-12-2020</b>	SMT.HEMAVATHI <b>Vs</b> SMT.LAKKAMMA	
52	O.S. 755/2020 (SUMMONS) IA/1/2020	<b>10-12-2020</b>	SRIDHAR TOTTEMPUDI <b>Vs</b> M SURESH	ABIJITH M M
53	O.S. 757/2020 (SUMMONS) IA/1/2020	<b>10-12-2020</b>	C ANTHONY FRANKLIN <b>Vs</b> M SURESH	ABIJITH M M
54	O.S. 759/2020 (SUMMONS) IA/1/2020	<b>10-12-2020</b>	CHANDRASEKAR ESWARAN <b>Vs</b> M SURESH	ABIJITH M.M,
55	O.S. 137/2020 (HEARING) IA/1/2020	<b>10-12-2020</b>	NANDHINI M.N <b>Vs</b> RENUKA	PUNYA LAW CHAMBERS
56	O.S. 221/2020 (HEARING) IA/1/2020	<b>10-12-2020</b>	RATHNA <b>Vs</b> T. SHANKAR	G. RAJKUMAR

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 04-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
57	O.S. 2115/2007 (EVIDENCE.) IA/1/2007 IA/2/2007 IA/3/2007	<b>10-12-2020</b>	INDRANI <b>Vs</b> ANANDA REDDY	K. C. SOMA SHEKAR and ANOTHER
58	O.S. 693/2008 (EVIDENCE.) IA/1/2008	<b>10-12-2020</b>	B. M. THIMMARAJU <b>Vs</b> NAGAMMA	H. S. RAMU
59	O.S. 933/2009 (EVIDENCE.) IA/1/2009	<b>10-12-2020</b>	SHEELA THOMAS <b>Vs</b> SRINIVAS	IMRAN ASSOCIATES
60	O.S. 935/2009 (EVIDENCE.) IA/1/2009	<b>10-12-2020</b>	THERESRAJ <b>Vs</b> SRINIVAS	IMRAN ASSOCIATES
61	O.S. 937/2009 (EVIDENCE.) IA/1/2009	<b>10-12-2020</b>	M. PHILIP <b>Vs</b> SRINIVAS	IMRAN ASSOCIATES
62	O.S. 939/2009 (EVIDENCE.) IA/1/2009	<b>10-12-2020</b>	A. MARY FLORA <b>Vs</b> SRINIVAS	IMRAN ASSOCIATES
63	O.S. 655/2010 (EVIDENCE.) IA/1/2010	<b>10-12-2020</b>	ABDUL QUDUSE <b>Vs</b> LAKSHMAMMA	G. N. JANARDHANA
64	O.S. 785/2011 (EVIDENCE.) IA/1/2011	<b>10-12-2020</b>	HANUMANTHAPPA <b>Vs</b> VENKATAPPA	MUNIREDDY
65	O.S. 1163/2012 (EVIDENCE.) IA/1/2012	<b>10-12-2020</b>	ANUSUYA. N. <b>Vs</b> NAGAMALLESHWARI	B. S. BYREGOWDA
66	O.S. 761/2020 (SUMMONS) IA/1/2020	<b>11-12-2020</b>	LOKESH C <b>Vs</b> M SURESH	ABIJITH M.M,
67	O.S. 917/2020 (SUMMONS) IA/1/2020	<b>11-12-2020</b>	H K LAKSHMIPATHY <b>Vs</b> D V BHUVANESH	J.SINIVAS
68	O.S. 921/2020 (SUMMONS) IA/1/2020	<b>11-12-2020</b>	RAJANI MALLAIAH REP BY MAYAVELU <b>Vs</b> LALITHA PARAMESHWARAN	B RAVINDRA PRASAD
69	O.S. 929/2020 (SUMMONS) IA/1/2020	<b>11-12-2020</b>	BIJI T B ALIAS BIJI VINOD <b>Vs</b> AJINDER SINGH WADHWA	KRISHNA S VYAS
70	O.S. 153/2012 (NOTICE) IA/1/2012	<b>11-12-2020</b>	CHIKKATHAYAMMA AT NIRMALA <b>Vs</b> MUNIYAMMA	L.SURESH.

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 04-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
71	O.S. 725/2012 (NOTICE) IA/1/2012 IA/2/2012	<b>11-12-2020</b>	MASTER DHARSHAN <b>Vs</b> RAMAIAH	D.R. SRINIVAS GOWDA
72	O.S. 1509/2013 (NOTICE) IA/1/2013	<b>11-12-2020</b>	MANJUNATHA <b>Vs</b> MUNIACKAYAMMA	L. SURESH
73	O.S. 71/2019 (NOTICE) IA/1/2019	<b>11-12-2020</b>	S V V MURTHY <b>Vs</b> P LAKSHMINARAYANA	H S D ASSOCIATES
74	O.S. 72/2019 (NOTICE) IA/1/2019	<b>11-12-2020</b>	PRASANNA V MURTHY <b>Vs</b> P LAKSHMINARAYANA	H S D ASSOCIATES
75	O.S. 73/2019 (NOTICE) IA/1/2019	<b>11-12-2020</b>	SUMANA ARUN <b>Vs</b> P LAKSHMINARAYANA	H S D ASSOCIATES
76	O.S. 74/2019 (NOTICE) IA/1/2019	<b>11-12-2020</b>	NAGARAJ M <b>Vs</b> P LAKSHMINARAYANA	H S D ASSOCIATES
77	O.S. 75/2019 (NOTICE) IA/1/2019	<b>11-12-2020</b>	ANITHA MADHUSUDHAN <b>Vs</b> P LAKSHMINARAYANA	H S D ASSOCIATES
78	O.S. 1243/2012 (EVIDENCE.) IA/1/2012 IA/2/2012	<b>11-12-2020</b>	MAHENDRA <b>Vs</b> H. S. NAGARAJA	C. RAJANNA
79	O.S. 73/2018 (OBJECTIONS) IA/1/2018 IA/2/2018 IA/4/2018 IA/3/2018	<b>11-12-2020</b>	UMA <b>Vs</b> C.RAMAIAH REDDY	KND
80	O.S. 1383/2019 (OBJECTIONS) IA/1/2019	<b>11-12-2020</b>	V GOPALKRISHNA ALIAS KITTY K.SURESH <b>Vs</b> SOBHA LIMITED REP BY HARA HARI RAO MANEY	
81	O.S. 1627/2013 (EVIDENCE.) IA/1/2013	<b>12-12-2020</b> <b>(12.00- 1.00 PM)</b>	GOWRAMMA <b>Vs</b> B.G. YOGENDRA	R.B.SADASIVAPPA
82	O.S. 413/2012 (EVIDENCE.) IA/1/2012 IA/2/2012	<b>12-12-2020</b> <b>(3.00- 4.00 PM)</b>	VENKATASWAMY <b>Vs</b> S. A. VEERABHADRAIAH	L.SURESH.
83	O.S. 1367/2013 (EVIDENCE.) IA/1/2013	<b>12-12-2020</b> <b>(3.00- 4.00 PM)</b>	S. YOGESH <b>Vs</b> G. GOVINDARAJ	CHENNARAYA REDDY
84	O.S. 1547/2014 (DEFENCE EVIDENCE) IA/1/2014	<b>12-12-2020</b> <b>(3.00- 4.00 PM)</b>	MYTHILY R SHIKARPUR <b>Vs</b> MR ALI JAN	RAJAGOPALA NAIDU



**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 04-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
85	O.S. 141/2017 (EVIDENCE.) IA/1/2017	<b>12-12-2020</b> <b>(4.00- 5.00 PM)</b>	C GOVINDAPPA <b>Vs</b> HANUMANTHARAYAPPA	K P J ADVOCATE
86	O.S. 329/2014 (EVIDENCE.) IA/1/2014	<b>12-12-2020</b>	G. CHANDRASHEKAR <b>Vs</b> N. GOVINDAPPA	SRINIVASA.N
87	O.S. 419/2014 (EVIDENCE.) IA/1/2014	<b>12-12-2020</b>	SHIVARAM BHAT <b>Vs</b> GOPALKRISHNA	KUMAR AND BHAT
88	O.S. 999/2014 (EVIDENCE.) IA/1/2014	<b>12-12-2020</b>	S. PRASHANTH KUMAR <b>Vs</b> VISHALAKSHAMMA	M.S.SHIVAKUMAR
89	O.S. 1029/2014 (EVIDENCE.) IA/1/2014	<b>12-12-2020</b>	SAMPANGAIAH <b>Vs</b> CHIKKAVENKATAPPA	JAGADEESHACHARI
90	O.S. 39/2015 (EVIDENCE.) IA/1/2015	<b>12-12-2020</b>	R.SUDARSHANA <b>Vs</b> M.RAMESH	A AND M LEGAL
91	O.S. 99/2015 (EVIDENCE.) IA/1/2015	<b>12-12-2020</b>	VARALAKSHMI <b>Vs</b> KUMAR J	VISHNU HEGDE
92	O.S. 175/2015 (EVIDENCE.) IA/1/2015	<b>12-12-2020</b>	RADHAMMA <b>Vs</b> BHANUMATHI NARASIMHAN	HEMANTH AND ASSOCIATES
93	O.S. 1015/2015 (EVIDENCE.) IA/1/2015	<b>12-12-2020</b>	AZEEMAMUNNISSA <b>Vs</b> NANJAMMA	BASAVARAJU BELAVANGALA
94	O.S. 273/2016 (EVIDENCE.) IA/1/2016	<b>12-12-2020</b>	PILLAMMA <b>Vs</b> RATHNAMMA	S. VENUGOPALA.
95	O.S. 497/2016 (EVIDENCE.) IA/1/2016	<b>12-12-2020</b>	SRINIVASA MURTHY A M <b>Vs</b> H.GOPALA REDDY ALIAS GOPI	H.V.RAMACHANDRA.
96	O.S. 589/2016 (EVIDENCE.) IA/1/2016 IA/2/2016 IA/3/2016	<b>12-12-2020</b>	SUCHETHA RAJ <b>Vs</b> THE SUB REGISTRAR	P.S.MANJUNATH
97	O.S. 859/2016 (EVIDENCE.) IA/1/2016	<b>12-12-2020</b>	H.SADASHIVA <b>Vs</b> BHASKAR B	MNM
98	O.S. 871/2016 (EVIDENCE.) IA/1/2016	<b>12-12-2020</b>	ANNAPPA ALIAS ANNAIYAPPA <b>Vs</b> ANTOHNAMMA	SAMPANGAPPA
99	O.S. 1077/2016 (EVIDENCE.) IA/1/2016	<b>12-12-2020</b>	P SRINIVASA REDDY REP BY K V GURUPRASAD <b>Vs</b> SRINIVASA RAJU	G V B

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 04-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
100	O.S. 1089/2016 (EVIDENCE.) IA/1/2016	<b>12-12-2020</b>	C FRANCIS <b>Vs</b> L NAGARAJ	VA
101	O.S. 1105/2016 (EVIDENCE.) IA/1/2016	<b>12-12-2020</b>	PMFOWA REP VINAY KISHORE DUBEY <b>Vs</b> R S NAIR AUTHORISED SIGNATORY FOR KMF BUILDERS	STANLEY SAM
102	O.S. 1319/2016 (EVIDENCE.) IA/1/2016	<b>12-12-2020</b>	VISHWANATH R <b>Vs</b> SAATISH.M	RRU
103	O.S. 683/2017 (EVIDENCE.) IA/1/2017	<b>12-12-2020</b>	Praksh Y <b>Vs</b> Smt. Sharada	RS
104	O.S. 1029/2017 (EVIDENCE.) IA/1/2017	<b>12-12-2020</b>	JAYAMMA <b>Vs</b> HARIPRASAD RAJ	DSJ
105	O.S. 755/2018 (EVIDENCE.) IA/1/2018	<b>12-12-2020</b>	SANTHOSH KUMAR YADAV CHOWLA REP BY AMARENDER CHOULA <b>Vs</b> N.B ANJINAPPA	B.N JAGADEESH BABU
106	O.S. 785/2012 (OBJECTIONS) IA/1/2012	<b>14-12-2020</b>	R.S. NAIR <b>Vs</b> K. K. R. NAIR	K. CHANDRA SHEKAR ACHAR
107	O.S. 1537/2015 (OBJECTIONS) IA/1/2015	<b>14-12-2020</b>	H.ANJANAPPA <b>Vs</b> ANAND	B. R. SHASHIBHUSHAN.
108	O.S. 749/2016 (OBJECTIONS) IA/1/2016	<b>14-12-2020</b>	S.R. MUNEGOWDA <b>Vs</b> RANGAIAH	K.R. PUTTARAJU AND ASSOCIATES
109	O.S. 71/2018 (OBJECTIONS) IA/1/2018 IA/2/2018 IA/4/2018 IA/3/2018	<b>14-12-2020</b>	BHASKAR.R <b>Vs</b> C.RAMIAH REDDY	KND